

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date: 12th July, 2016
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA
2.	Original Application No. 239/2015	Suo Motu Uttarakhand Human Rights Commission Vs. Chief Secretary, Govt. of Uttarakhand & Ors.	Mr. Rahul Verma, AAG for R-1 Dr. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2 Mr. I. K. Kapila, Adv. for UP Jal Nigam Sansthan
3.	Original Application No. 452/2015	Y. Pondurai Vs. Union of India & Ors.	Mr. R. Mohan, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. R. Chandrachud, Adv. Ms. Sakshi Popli & Ms. Kanika Mittal, Adv. for SEIAA, TN Mr. V. P. Thangadurai, Adv.
4.	Original Application No. 453/2015	M/s Ruby Manoharan Property Developers Pvt. Ltd. Vs. Union of India & Anr.	Mr. R. Mohan, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. R. Chandrachud, Adv. Ms. Sakshi Popli & Ms. Kanika Mittal, Adv. for SEIAA, TN Mr. V. P. Thangadurai, Adv.

FOR ADMISSION			
5.	Original Application No. 334/2016 (M.A. No.622/2016)	Prajanya Chowdhry & Ors. Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Nitesh Ranjan, Adv. for Applicant
6.	M.A. No. 658/2016 in Original Application No. 171/2013	National Green Tribunal Bar Association Vs. MoEF & Ors.	Mr. Gourav Garg, Adv. for Applicant
7.	M.A. No. 659/2016 in Original Application No. 171/2013	National Green Tribunal Bar Association Vs. MoEF & Ors.	Mr. Gourav Garg, Adv. for Applicant
8.	M.A. No. 673/2016 in Original Application No. 280/2016	Giri Gaurav alias Mujib Naithani Vs. Dev Bhoomi Awas Ltd. & Ors.	Mr. K. Datta, Adv. for R-1
FOR HEARING			
9.	Original Application No. 331/2015	National Green Tribunal Bar Association Vs. Gugan @ Muban (Noticee No. 22)	Mr. Raj Panjwani, Sr. Adv. & Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee Mr. Daleep Kr. Dhyani, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-4 Mr. Amit Anand Tiwari, Adv.
10.	Original Application No. 332/2015	National Green Tribunal Bar Association Vs. Rashid (Noticee No. 20)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
11.	Original Application No. 333/2015	National Green Tribunal Bar Association Vs. Mukhram (Noticee No. 112)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
12.	Original Application No. 334/2015	National Green Tribunal Bar Association Vs. Naushad (Noticee No. 116)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
13.	Original Application No. 335/2015	National Green Tribunal Bar Association Vs. Jai Kishan (Noticee No. 115)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
14.	Original Application No. 336/2015	National Green Tribunal Bar Association Vs. Ayub Khan (Noticee No. 33)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
15.	Original Application No. 337/2015	National Green Tribunal Bar Association Vs. Jabir (Noticee No. 118)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
16.	Original Application No. 338/2015	National Green Tribunal Bar Association Vs. Farman (Noticee No. 117)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
17.	Original Application No. 339/2015	National Green Tribunal Bar Association Vs. Mulchand (Noticee No. 76)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
18.	Original Application No. 340/2015	National Green Tribunal Bar Association Vs. Umesh Yadav (Noticee No. 120)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
19.	Original Application No. 341/2015	National Green Tribunal Bar Association Vs. Amit Prajapati (Noticee No. 129)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
20.	Original Application No. 342/2015	Natioinal Green Tribunal Bar Association Vs. Suleman (Noticee No. 128)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
21.	Original Application No. 343/2015	Natioinal Green Tribunal Bar Association Vs. Naresh Sharma (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant Ms. Pinky Mor, Adv. for Noticee
22.	Original Application No. 344/2015	National Green Tribunal Bar Association Vs. Zile Singh (Noticee No. 5)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Bakshi, Adv. for Noticee

23.	Original Application No. 345/2015	National Green Tribunal Bar Association Vs. Pramod (Noticee No. 1)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
24.	Original Application No. 346/2015	National Green Tribunal Bar Association Vs. Sonu Sharma (Noticee No. 2)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
25.	Original Application No. 347/2015	National Green Tribunal Bar Association Vs. Jitender (Noticee No. 3)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
26.	Original Application No. 348/2015	National Green Tribunal Bar Association Vs. Arif (Noticee No. 124)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
27.	Original Application No. 349/2015	National Green Tribunal Bar Association Vs. Mansoor (Noticee No. 127)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
28.	Original Application No. 350/2015	National Green Tribunal Bar Association Vs. Subhash (Noticee No. 55)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
29.	Original Application No. 351/2015	National Green Tribunal Bar Association Vs. Lokender (Noticee No. 4)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
30.	Original Application No. 352/2015	National Green Tribunal Bar Association Vs. Jamil Khan (Noticee No. 125)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
31.	Original Application No. 353/2015	National Green Tribunal Bar Association Vs. Sanjeev Kumar (Noticee No. 122)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
32.	Original Application No. 354/2015	National Green Tribunal Bar Association Vs. Madan Lal (Noticee No. 35)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
33.	Original Application No. 355/2015	National Green Tribunal Bar Association Vs. Anwar (Noticee No. 126)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee Mohammad Suhail, Adv.
34.	Original Application No. 356/2015	National Green Tribunal Bar Association Vs. Rohit (Noticee No. 56)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
35.	Original Application No. 357/2015	National Green Tribunal Bar Association Vs. Sunil (Noticee No. 57)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
36.	Original Application No. 358/2015	National Green Tribunal Bar Association Vs. Rakesh (Noticee No. 34)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
37.	Original Application No. 359/2015	National Green Tribunal Bar Association Vs. Sonu (Noticee No. 66)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
38.	Original Application No. 360/2015	National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anand Verma, Adv.
39.	Original Application No. 361/2015	National Green Tribunal Bar Association Vs. State of Chhattisgarh	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
40.	Original Application No. 362/2015	National Green Tribunal Bar Association Vs. Sh. Prasadd	Mr. Rahul Choudhary, Adv. for Applicant
41.	Original Application No. 365/2015	National Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant
42.	Original Application No. 369/2015	National Green Tribunal Bar Association Vs. M/s. D. P. Jain & Company Infrastructure Pvt. Ltd. (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pankaj Kapoor, Adv. Mr. V. K. Shukla, Adv. for State of M.P.

43.	Original Application No. 370/2015	National Green Tribunal Bar Association Vs. M/s. Agroh Infrastructure Development Private Limited (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Dr. Harsh Pathak, Adv. Mr. Sidharth Shukla, Adv.
44.	Original Application No. 371/2015	National Green Tribunal Bar Association Vs. Jagannath Mane (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Shekhar Sharma, Adv. Mr. V. K. Shukla, Adv. for State of M.P.
45.	Original Application No. 372/2015	National Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant
46.	Original Application No. 373/2015	National Green Tribunal Bar Association Vs. Yogendra	Mr. Rahul Choudhary, Adv. for Applicant
47.	Original Application No. 423/2015	National Green Tribunal Bar Association Vs. Murlidhar Dhondiyal (Noticee No. 42)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Anand Tiwari, Adv.
48.	Original Application No. 424/2015	National Green Tribunal Bar Association Vs. Sachidanand Dabral (Noticee No. 26)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
49.	Original Application No. 425/2015	National Green Tribunal Bar Association Vs. Smt. Seema Bhatt (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
50.	Original Application No. 426/2015	National Green Tribunal Bar Association Vs. Inder Singh & Priyharaju (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
51.	Original Application No. 427/2015	National Green Tribunal Bar Association Vs. Lalita Prasad Ghildiyal (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
52.	Original Application No. 428/2015	National Green Tribunal Bar Association Vs. Sushil Kumar (Noticee No. 25)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
53.	Original Application No. 429/2015	National Green Tribunal Bar Association Vs. Ramdiya (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
54.	Original Application No. 476/2015	National Green Tribunal Bar Association Vs. Ravinder (Noticee No. 13)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rupesh Kumar, Adv.
55.	Original Application No. 110/2016	National Green Tribunal Bar Association Vs. Guddu @ Abdul Kalam (Noticee No. 77)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rupesh Kumar, Adv.
56.	Original Application No. 288/2016 (M.A. No. 626/2016)	M/s. Anjli Infra Housing LLP. Vs. Union of India & Ors.	Mr. Amit S. Chadha, Sr. Adv. with Mr. R. Chanderachud, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for State of TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN
57.	Original Application No. 100/2014 (M.A No. 302/2014, M.A. No. 989/2015, M.A. No. 1197/2015, M.A. No. 1198/2015, M.A. No. 43/2016, M.A. No. 136/2016 & M.A. No. 380/2016)	Dr. A. Kishan Rao & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Sr. Adv. with Mr. Rahul Shukla, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. B. V. Niren, Adv. for R – 3 Mr. Kailash Nath Pandey, Adv. for R-4 Mr. Nikhil Nayyar, Adv. for R – 5 Mrs. D. Bharathi Reddy, Adv. for R-6 Ms. P. Venkat Reddy, Adv. for Telangana Ms. Praseena Joseph, Adv. State P.C.B Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for CPCB Mr. S. Uday Kumar Sagar, Adv. Mr. R. Santhnankrishnan, Adv.

58.	R. A. No. 25/2015 (M.A. No. 875/2015) in Original Application No. 174/2013	Rohit Choudhury Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Rahul Pandey, Adv. for R-3 Mr. Tavinder Sidhu, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 Mr. P. Sinha, Adv. for R-6 Mr. Avijit Roy, Adv. for R-7 to 9 Mr. Sushil Kabra, Adv. for R-11 Mr. B. V. Niren, Adv. Ms. Puja Shrivastava, Adv. Mr. Sushil Kabra, Adv. Mr. Raka Bejoy Phookan, Adv. Mr. Upamanyu Hazarika, Sr. Adv. Mr. Yash Vardhan Singh, Adv. Mr. Tarique Siddique, Adv. Mr. Bhanita Patowary, Adv. Mr. Vivek Paul Oriell, Adv.
59.	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013, M.A No. 142/2014)	Rohit Choudhary Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Tavinder S. Sindhu, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Sushil Kabra, Adv. for R – 11 Ms. Sumita Hazarika, Adv. for R-11A Mr. Pranjal Boruah, Adv. for R-16 Mr. Kamal Gogoi, Adv. for R-18 Mr. Prodip Kalita, Adv. for R-19 Mr. Ram Sorup Sahu, Adv. for R-20 Mr. Basudeb Begchi, Adv. for R-22 Mr. Hori Chandra Gogoi, Adv. for R-14 Mr. Purna Saikia, Adv. for R-17 Mr. Jotin Phukon, Adv. for R-26 Mr. B. V. Niren, Adv. Mr. Abhishek Sharkar, Adv. Mr. Tarique Siddique, Adv. Mr. Bhanita Patowary, Adv. Ms. Suman Tripathy, Adv. Ms. Neha T. Phookan, Adv. Mr. Sumit Roy, Adv. Mr. Upamanyu Hazarika, Sr. Adv. with Mr. Rana S. Biswas, Adv. Mr. Yash Vardhan Singh, Adv. Mr. R. B. Phookan, Adv. Mr. Manish Goswami, Adv. Ms. Puja Shrivastava, Adv. Mr. Sumant Bhusman, Adv. Mr. Shaveer Ahmed, Adv. Mr. Sumith Hazarika, Adv.
60.	Original Application No. 151/2013 (M.A. No. 264/2016)	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. for applicant Mr. Divya Prakash Pandey, Adv. for R – 1 Mr. Vishwendra Verma, Adv. for MoEF Mr. U.K. Uniyal, Adv. General along with

			<p>Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv K. Saxena, Adv. for R – 3, 4 & 8 Mr. Anurag Sharma, Adv. for R – 5 Ms. Alpana Poddar, Adv. for R – 6 Mr. Mukesh Verma, Adv. for R – 7 Mr. Ravinder Agarwal, Adv. for R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. Shantnu Awasthi & Mr.Tavinder Sidhu, Adv. for R – 10 Mr.Bhupendra Kumar, LA for CPCB Ms. D. Bharathi Reddy, Adv. Mr. Vivek Paul, Adv. Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. Mr. Amit Anand Tiwari, Adv. for UK</p>
61.	Original Application No. 80/2015 (M.A. No. 1322/2015)	Keshar Singh Panwar & Ors. Vs Union of India & Anr.	<p>Ms. Divya Jyoti Jaipuria, Adv. for Applicant</p> <p>Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, AAG for R – 2 Mr. Ankur S. Kulkarni, Adv. for R-8 Mr. U.A. Rana, Adv. for R-9 Ms. Panchajanya Batra Singh, Adv. Mr. Amit Anand Tiwari, Adv. for UK</p>
62.	Original Application No. 110(T _{HC})/2012	Threat to life arising out of coal mining in south garo hills district Vs. State of Meghalaya & Ors.	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae)</p> <p>Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv. for R – 1 Ms. P. B. Singh, Adv. for R -1A Mr. S.C. Shyam, Sr. Adv. for R – 2 Mr. Subhash Ch. Keyal, Adv. for R - 3 Mr. Saurabh Sharma, Adv. for R – 4 & 5 Ms. Purabi Sharma, Adv. For R – 6 Mr. Tayenjam Momo Singh, Adv. for R – 7 Mr. B. V. Niren, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.</p>
63.	Original Application No. 6/2012	Manoj Mishra Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajiv Bansal, Adv. for DDA Mr. Narender Pal Singh, Adv. for DPCC Mr. A. K. Prasad, Adv. for MoWR Ms. Savitri Pandey, Adv. for R-6 & 7 Mr. Ravi P. Mehrotra, Adv. for R-2, 4 & 7 Mrs. D. Bharathi Reddy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG, HP Mr.Kabir S.Bose & Mr.Saakar Sardana, Adv. Mr.Rajkumar & Mr.Bhupendra Kumar, Adv. Mr. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Avneesh Arputham, Adv. Mr. Vivek Kumar Tondon, Adv. Mr. H. S. Phoolka, Sr. Adv. with Mr. Sumeet Pushkarna, Adv. for DJB Ms. Puja Kalra, Adv. Mr. M. K. Sharma, Adv. for DCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. I. K. Kapila, Adv. Mr. Pradeep Misra, Adv. Mr. B. V. Niren, Adv.</p>

64.	M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015, M.A. No. 692/2015, M.A. No. 310/2016, M.A. No. 315/2016 & M.A. No. 508/2016 in Original Application No. 300/2013	Manoj Kumar Misra & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. S. Venkatesh, Adv. Mr. Vikas Malhotra, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. Balendu Shekhar, Adv. Mr. Rajiv Bansal, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Kabeer Srivastava, Adv. Mr. Ajay Pratap Singh Sehgal, Adv. Mr. Rakesh U. Upadhyay, Adv. Mr. Manali Singhal, Adv. Mr. Aagney Sail, Adv.
65.	M.A. No. 646/2015, M.A. No. 725/2015 & M.A. No. 836/2015 in Original Application No. 06/2012	Manoj Mishra Vs Union of India & Ors.	Mr. Rajiv Bansal, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Prabal Banghi, Adv. for DJB Mr. Narender Pal Singh, Adv. for DPCC Ms. Alpana Poddar, Adv. for CPCB Mr. Ishwer Singh, Adv. Mr. Abhishek Kumar Adv. Ms. Anisha Upadhyay, Adv. for DTDC Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Rudreshwar Singh, Adv. for BSPCB
66.	Original Application No. 145/2015 (M.A No. 430/2015, M.A. No. 1124/2015, M.A. No. 1140/2015, M.A. No. 53/2016, M.A. No. 459/2016 & M.A. No. 556/2016)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R–7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R–12 Mr. Raman Yadav, Adv. for State of UP Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Rajkumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. J.M.Sharma, Sr. Adv. with Mr.Akshat Sharma & Adv. for PSPH Mr. Tanmaya Mehta, Adv. Mr.Piyush Singh & Mr.Rajeev Saxena, Adv. Mr.Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
67.	Original Application No. 346/2016 (M.A. No. 643/2016)	Fly Ash Bricks Association Vs. State of Haryana & Ors.	Mr. Zakir Husain, Adv. for Applicant
68.	M.A. No. 670/2016 in Original Application No. 318/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Sondhi Narula Dalal, Adv. for Applicant in M.A. 670/2016
FOR COMPLETION OF PLEADINGS			
69.	Appeal No. 151/2015 (M.A. No. 1348/2015 M.A. No. 1349/2015 & M.A. No. 458/2016)	Sudieep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF

			Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr.Soumyajit Pani, Adv. for State of Orrisa Ms. Priyanka Sinha, Adv.
70.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Anu Tyagi & Ms. Priyanka Sinha, Adv. for State of Jharkhand
71.	Original Application No. 204/2016	Satpal & Ors. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4, 5 & 7
72.	Original Application No. 207/2016 (M.A. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarun Beer Singh, Adv. for R-1 & 5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3, 8 & DJB Mr. Gaurav Verma, Adv. for R-7
73.	Original Application No. 211/2016 (M.A. No. 672/2016)	Shailesh Singh Vs. Magnum Ventures Ltd. & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Pawan Upadhyay, Adv. for R-1 Mr. Rajkumar, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4
FOR HEARING			
74.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms.Anu Tyagi, Adv. for State of Jharkhand
75.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr.Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv.for State of Karnataka Mr. Shiv Mangal Sharma, AAG

76.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
77.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal, Adv. for Applicant Ms. Purnima Maheshwari & Mr.D.K. Singh, Advs. for R-1 & 2 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for DPCC
78.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF
79.	Original Application No. 189/2014 (M.A No. 654/2014)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. with Mr. Ravi P. Mehrotra, Adv. for R – 5 Mr. Avijit Bhushan, Adv. for R - 7
80.	Original Application No. 121/2015 (M.A. No. 612/2015, (M.A. No. 678/2015 & M.A. No. 463/2016)	K. S. Gahunia Vs. N.B.C.C. Ltd. & Ors.	Mr. K. S. Gahunia, Applicant in person Mr. R. Venkataramani, Sr. Adv. with Mr. Manoj Kumar Das, Adv. for R-1 to 4 Mr. Birja Mahapatra, Adv. for R-5 Mr. Rajkumar, Adv. for R-7 Mr. Rahul Verma, AAG, Local Commissioner
81.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. Pranav Verma, Adv.
82.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015, M.A. No. 1078/2015)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv.

83.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Ms. Sakshi Popli, Adv. for NDMC
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Note : Original Application No. 94/2013, Vikrant Ksumar Tongad Vs Delhi Metro Rail Corporation Ltd. shall be taken up before Court No. 2 (date shall be notified later)